

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of Sri V.Bala Bhaskara Rao, Additional Director, Telangana State Judicial Academy, Secunderabad to participate in Academic Programme No.P-1452 "Training of Trainers for State Judicial Academies" scheduled on 26.04.2025 and 27.04.2025 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2024-25, e-mail from the Director, National Judicial Academy, Bhopal, dated 23.08.2024.
  2. High Court's letter in Roc.No.1485/SO/2024, dated 22.04.2025.

\* \* \*

**ORDER ROC.NO. 2014/2025 - B.SPL., DATED: 24.04.2025**

**The High Court is pleased to pass the following order:**

The following Judicial Officer mentioned in Column No.2, vide High Court's Proceedings 2<sup>nd</sup> read above, is nominated to participate in Academic Programme No.P-1452 "Training of Trainers for State Judicial Academies" scheduled on 26.04.2025 and 27.04.2025 at National Judicial Academy, Bhopal.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI V.BALA BHASKARA RAO, Additional Director, Telangana State Judicial Academy, Secunderabad.	Deputy Director, Telangana State Judicial Academy, Secunderabad.

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the said programme.

On return from the said programme, the officer mentioned in Column No.2, shall resume charge of his post and also the post(s) for which he is holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Academic Programme at the National Judicial Academy, Bhopal.
  2. The nominated officer is entitled only for actual journey period.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officer and In-charge officer concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.

3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar, P.O., Bhopal-462 044.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Additional Director, Telangana State Judicial Academy, Secunderabad.
6. The Deputy Director, Telangana State Judicial Academy, Secunderabad.
7. The Pay and Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS:**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P. Cell        | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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